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O.A. 1365 / 90 -

10.7.91

Present: Sh. H.P. Chakravorty, counsel for the applicant.

Sh. M.C. Verma, counsel for the respondents.

The ld. counsel for the respondents states that the matter ^{regarding} ~~for~~ grievance of the applicant, is under consideration of the Department and a decision is likely to be taken, within six weeks. In view of this statement by Mr. M.C. Verma at the bar, ld. counsel for the applicant seeks permission to withdraw the O.A. The O.A. is dismissed as withdrawn. However, the applicant will be at liberty to file a fresh O.A., if so advised.

Ram Pal Singh
(Ram Pal Singh)
V.C. (J)

Kaushal Kumar
(Kaushal Kumar)
V.C. (A)